

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.01.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.51/B B/2018	For submission of report of IRP	Sec 7 of I&B code	M/s Oriental Bank of Commerce	Shri V B Ravi Shankar	M/s Associate Décor Limited	M/s Keystone Partners

ADVOCATE FOR PETITIONER/s :

none present

ADVOCATE FOR RESPONDENT/s :

ORDER

None appears of both the parties, post the case on **08.02.2019**.


MEMBER (T)


MEMBER (J)